

National Company Law Tribunal

Allahabad Bench

CP NO. 3/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.02.2018

NAME OF THE COMPANY: Sanjeev Agarwal vs Satish Kumar Singh

SECTION OF THE COMPANIES ACT/I & B CODE: 425 of the Companies act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Anil Kumar	PGS	Petitioner	Anil
2.	Uday Chandani	Adv	Resp	Uday
3.	Ashish Kumar Mishra	Adv	Resp	Ashish
4.	Rohit Kr. Chhabra	nominee Director	Self	Rohit
5.	Ashish Kr. Sriv.	Adv.	Resp no. 204	Ashish

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Parties are represented by their respective counsel.

During the course of hearing, the counsel for the Respondents Shri Ashish Kumar Srivastava pointed out that case is fixed today for pre-final hearing conference for the purpose of exchanging of documents, if any, with each other. However, he informs that respondent do not propose for filing new any documents. Hence, the case may be fixed for final hearing. As this Bench may not be available for further hearing.

The matter is adjourned to 21st March, 2018.

— Sd —

H.P. Chaturvedi,
Member(Judicial)

Date: 19/02/2018

Typed by
Jyoti
(Stenographer)